

सागर, राणा प्रताप सागर एवं जवाहर सागर में दो माह में और पानी कम हो जायगा । अणु बिजलीघर की दूसरी इकाई ने कार्य करना शुरू कर दिया है परन्तु प्रथम इकाई के परिणामों को देखते हुए दूसरी इकाई के परिणामों के बारे में आशावादी नहीं हो सकते । अतः राजस्थान प्रान्त की कृषि एवं औद्योगिक उत्पादन का भविष्य अंधकार मय है । केन्द्रीय ऊर्जा विभाग दूसरे प्रान्तों में जहां कि विद्युत् के उत्पादन में वृद्धि हुई है, से विद्युत् शक्ति प्राप्त कर उपरोक्त वर्णित भयंकर नाजुक स्थिति से बचा सकता है । अतः केन्द्रीय विद्युत् एवं ऊर्जा विभाग का ध्यान इस महत्वपूर्ण समस्या की ओर आकर्षित किया जाता है ।

(VI) POOLING SYSTEM IN MARKETING OF CARDAMOM

SHRI CUMBUM N NATARAJAN (Periyakulam): About 70 per cent of the cardamom growers of Kerala and Tamil Nadu are settled in the Cumbum Valley situated within my Parliamentary constituency, Periyakulam. I learn with much anxiety about the contemplated schemes to introduce the pooling system of marketing in Cardamom, as it would be detrimental to the interest of the growers, on the following amongst other reasons:

The cardamom holding are smaller in extent.

The small cardamom growers are depending solely on the income that is fetched from these small holdings.

In pooling, 34 grades of cardamom, both superior quality and inferior quality are mixed together and thus lose its value for quality. The unit value of exchange earnings will invariably go down. As the grower will get only an average price under the system of pooling, there will be no incentive to produce better quality of cardamom.

The pooling system will necessitate the fixation of a floor price. This will incapacitate the exporters to bargain for higher price. But there will be no such problem in other cardamom producing countries of the world.

The present system of sale of cardamom is through public auctions. The Cardamom Board controls the auctioners and the proper records are maintained at the auction centres. The direct sales can be effected only through dealers licensed by the Cardamom Board. This will show that the present system will not give way for evasion of tax.

Pooling would encourage a class of middle men, who will mop off substantial share of the profit, which is rightly due to the producers. On account of the formalities inevitable in the pooled system, the small holders would be compelled to seek the aid of middle men.

If pooling is introduced, the time lag between delivery of crop and payment of price would be considerable in the case of cardamom and this would cause much financial difficulties to the producer.

The important market for cardamom is the Middle East countries. They prefer Green-Bold capsules of cardamom. The colour and size of cardamom is reduced by storage. The maximum period by which the green colour of cardamom can be maintained is six months, even by scientific methods of storage. The pooling will result in considerable value loss between the time of pooling and eventual sale in foreign markets.

The cumbersome procedures involved in the system of pooling will create a lot of hardships to the growers. The administrative and establishment charges for the working of pooling system will be an additional burden on the grower. I demand dropping further steps in introducing the pooling system.